

**THE HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION

Imphal, the 17th July, 2013

No. HCM/MJS/T-1/92-Estt/ 5156 Shri Wisdom Kamodang, Civil Judge (Jr. Divn.)/JMFC, Churachandpur is transferred and posted as Judicial Magistrate, Transport vice Shri Lamkholal Kipgen, transferred. In addition to his assignment as Judicial Magistrate, Transport, Shri Wisdom Kamodang shall also take charge as OSD, MASLSA with immediate effect.

No. HCM/MJS/T-1/92-Estt/ 5157 Shri Letkho Kipgen, Civil Judge (Jr. Divn.)/JMFC, Jiribam is transferred and posted as Civil Judge (Jr. Divn.)/JMFC, Imphal West.

Shri Letkho Kipgen, on being relieved, shall proceed to join his new assignment.

No. HCM/MJS/T-1/92-Estt/ 5158 Shri Lamkholal Kipgen, Judicial Magistrate, Transport is transferred and posted as Civil Judge (Jr. Divn.)/JMFC, Jiribam vice Shri Letkho Kipgen, transferred.

Shri Lamkholal Kipgen, on being relieved, shall proceed to join his new assignment.

No. HCM/MJS/T-1/92-Estt/ 5159 Ms. Monalisa Maibam, an officer of Grade – III of Manipur Judicial Service now undergoing training at NEJOTI, is posted as Civil Judge (Jr. Divn.)/JMFC, Thoubal. She will join her new posting on completion of the foundation course training which will be completed on 31.07.2013.

No. HCM/MJS/T-1/92-Estt/ 5160 Ms. Athokpam Shanta Devi, an officer of Grade – III of Manipur Judicial Service now undergoing training at NEJOTI, is posted as Civil Judge (Jr. Divn.)/JMFC, Churachandpur. She will join her new posting on completion of the foundation course training which will be completed on 31.07.2013.

Shri Wisdom Kamodang, the officer at serial No. 1, shall move first.

By Order etc.

Sd/-
(S. Serto)
REGISTRAR
HIGH COURT OF MANIPUR

Endt : No. HCM/MJS/P-1/92-Estt/ 5161-76

Copy to :

1. The Accountant General (A&E), Manipur.
2. The Secretary (Law), Government of Manipur.
3. The District & Sessions Judge, Manipur East/Manipur West/Thoubal.
4. CJM, Churachandpur/Thoubal/Imphal East/Imphal West.
5. Shri Wisdom Kamodang, Civil Judge (Jr. Divn.)/JMFC, Churachandpur.
6. Shri Letkho Kipgen, Civil Judge (Jr. Divn.)/JMFC, Jiribam.
7. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
8. Shri Lamkholal Kipgen, Judicial Magistrate, Transport.
9. Ms. Monalisa Maibam, MJS Grade – III.
10. Ms. A. Shanta Devi, MJS Grade – III.
11. The Director, Printing & Stationery, Government of Manipur for publication of the above notification in the official gazette.
12. The Private Secretary to Hon'ble Mr. Justice N. Kotiswar Singh, Judge, High Court of Manipur.
13. The Treasury Officer concerned.
14. The System Analyst, High Court of Manipur for uploading the notification in the official website.
15. Guard File/Notice Board.
16. Concerned File.


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